NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 56/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.03.2017

NAME OF THE PARTIES: M/s. Festus Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Chetan Kapadia 9/w

1. Tapan Deshponde Padvocate

a/w

2. Priya Patwa

Advocate

//b Cyril Amarch

and

Margaldas.

Common Order
CSA 55/230-232/NCLT/MB/MAH/2017
CSA 56/230-232/NCLT/MB/MAH/2017
CSA 57/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter for hearing tomorrow i.e. 16.3.2017.

B.S.V. PRAKASH KUMAR Member (Judicial)

- Sd/-

V. NALLASENAPATHY Member (Technical)